

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942**

WP(C) TMP NO. 89 OF 2020

Petitioner:

Dr.Mahesh P.G., aged 28, S/o.P.K. Gopalan,
Plalickal House, Inchiyani P.O., Parathode,
Kottayam Pin 686 512.

By Adv.

Sri. K.R. Vinod

Respondents:

1. The Commissioner for Entrance Examinations,
5th Floor, Housing Board Building, Santhi Nagar,
Thiruvananthapuram 695 001.
2. State of Kerala, Represented by the Principal Secretary,
Department of Health, Thiruvananthapuram 695 001.
(By Government Pleader, High Court of Kerala, Ernakulam,
Kochi-31)

By

Government Pleader Sri. Harish

This writ petition having come up for admission on 24.04.2020, the court on the same day passed the following:

WPC.TMP.89/2020

: 2 :

ORDER

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Dated this the 24th day of April, 2020

Post the writ petition on 28.04.2020.

N. NAGARESH, JUDGE

aks/24.04.2020

WPC.TMP.89/2020

: 3 :

Appendix

Petitioner's Exhibits: